

## NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.09.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 586 of 2021	Rahul Khilnaani & Anr. Vs. Atul Kumar Jain	Anubhav Gupta	Ashish Makhija
2.	Comp. App. (AT) (Ins) No. 609 of 2021	Sharad Srivastava Vs. Value Infracon India Pvt. Ltd.& Ors.	Kumar Deepraj	Sanjay Kumar Singh-R1 Neeraj Kr Gupta-R4
3.	Comp. App. (AT) (Ins) No. 675 of 2021	Landmark Outdoor Media Services Pvt. Ltd. Vs. Jitesh Gupta & Anr.	Vishal Ranjan	
4.	Comp. App. (AT) No. 95 of 2021	Pankaj Kumar Mishra Vs. The Registrar of Companies, Mumbai	Saurabh Agrawal	

After the above

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Directions**

5.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
6.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors.  <b>With</b>	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh
7.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary

**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 167 of 2021	AGC Networks Ltd. Vs. Reliance Capital Ltd. & Ors.	Tabrez Malawat	Pranjit Bhattacharya- R1 Abhishek Nanda-R4
9.	Comp. App. (AT) (Ins) No. 501 of 2021	Somesh Choudhary Suspended Director at Global Fragrances Pvt. Ltd. Vs. Knight Riders Sports Pvt. Ltd.	Aditya Sharma	Vishal Gehrana Ruby Singh Ahuja Navandeep Singh Sohan Kinkhabwak
10.	Comp. App. (AT) No. 58 of 2021	Mehul Vyas Vs. Fiba Shipping Agency & Ors.  <b>With</b>	Aman Varma	J.S. Kini Sapna Krishnappa Suresh Dubey-R1 to R138 Shrikanth-R2 Prachi Wazalwar-R139 Subir Kumar-R140
11.	Comp. App. (AT) No. 62 of 2021	Housing Development & Infrastructure Ltd. Vs. Rahul Sahasrabuddhe & Ors.	Meghna Rao	Prachi Wazalwar Swetab Kumar-R1 Subir Kumar-R5 Jeewan Chandra-R6 Ashish Wad-R7 J.S. Kini Suresh Dubey Sapna Krishnappa

**For Hearing**

12.	Comp. App. (AT) (Ins) No. 140 of 2021  <b>Part Heard</b>	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr.  <b>With</b>	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2 Vijay Kumar Iyer Ankita Bajpai
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<b>13.</b>	Comp. App. (AT) (Ins) No. 165 of 2021  <b>Part Heard</b>	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr.  <b>With</b>	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak Aakarshan Sahay Sumesh Dhawan Nakul Sachdeva-R1 Ankita Bajpai
<b>14.</b>	Comp. App. (AT) (Ins) No. 243 of 2021  <b>Part Heard</b>	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khann-R2
<b>15.</b>	Comp. App. (AT) (Ins) No. 709 of 2020	UCO Bank Vs. Deege Orchards Pvt. Ltd.	ParthaSil	Surjan Singh Shekhawat Adith Nair

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar